

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1846
ANSWERED ON:26.03.2012
REMOVAL OF GENDER INEQUALITIES IN MINORITIES
Reddy Shri Magunta Srinivasulu

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken any steps to remove gender inequalities especially in the weaker sections of the society;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the present status of such proposal in rural areas in comparison to urban areas?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) to (c): The following schemes of the Ministry of Social Justice and Empowerment have special provision for women beneficiaries:-
- (i) Special Central Assistance to Scheduled Castes Sub Plan – 15% of the budgetary allocation is earmarked for women.
 - (ii) Scheme of Assistance to Disabled Persons for purchase/fitting of Aids and Appliances – 30% of the budgetary allocation is earmarked for women.
 - (iii) Scheme for National Overseas Scholarship – 30% of the budgetary allocation is earmarked for women.
 - (iv) Babu Jagjivan Ram Chhatrawas Yojana – Under the Girls' Hostel Component, 100% Central Assistance is provided for new construction and expansion of existing girls' 'hostel building' to State Governments.
 - (v) The National Scheduled Caste Finance and Development Corporation implements two schemes exclusively for women beneficiaries viz., Mahila Samriddhi Yojana and Mahila Kisan Yojana.
 - (vi) The National Backward Classes Finance and Development Corporation implements two schemes exclusively for women beneficiaries viz., New Swarnima Yojana and Mahila Samriddhi Yojana.
 - (vii) The National Handicapped Finance and Development Corporation allows a special rebate of 1% on rate of interest to women with disabilities under its Mahila Samriddhi Yojana.
 - (viii) 25% of the beneficiaries of Artificial Limbs Manufacturing Corporation of India are girl children/women.
- (d) The Schemes of the Ministry do not make any distinction between rural and urban areas.